

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 110**  
**(IB)-274(PB)/2019**

**IN THE MATTER OF:**

Central Bank of India	...	Applicant/Petitioner
Vs		
M/s. R.S Ingot and Billet Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 05.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

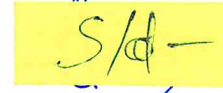
**PRESENT:**

For the RP	: Mr. Vinod Chaurasia, Adv.
For the CoC	: Mr. Sanjay Bajaj, Mr. Rajat Prakash Advocate

**ORDER**

List the matter for hearing on **20.01.2021**.

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**



05.01.2021  
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